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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/52/2016
NAME OF THE PETITIONER(S) : SREEKUMARI AMMA & 3 ORS
NAME OF THE RESPONDENT(S) : NIGHTINGALE COLLEGE OF NURSING KERALA
PVT LTD & 15 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1.	D. Jayalakshmi KSR & Co	Counsel for Petitioners.	D. Jayalakshmi
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ORDER

Counsel for petitioner present. Counsel for R1 & R4 called but was absent. No representation. Counsel for petitioner has not filed the affidavit in proof of sending notice to R6 to R16. She is directed to send fresh notice to the respondents at the correct address and file an affidavit in proof of the same by the next date of hearing. Put up on 24.01.2018.

-sdr-

(S VIJAYARAGHAVAN)
Member (Technical)

-sdr-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc